

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

CP 92(ND) 17

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
12.04.2018.**

**NAME OF THE COMPANY: Dr. G.L. Purohit & Ors. Vs. M/s Rajasthan
Hospitals Ltd. & Ors**

SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Counsel for the Petitioner		
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	For the Respondent:	Mr. Ashish Chouhan, Advocate		
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ORDER

Mr. Ashish Chauhan, Advocate has appeared on behalf of the Respondent. He submits that the decision of the Hon'ble High Court of Rajasthan is still awaited. He therefore, prays for an adjournment.

Renotify this case for further consideration on 30.8.2018.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**